

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:6622
ANSWERED ON:16.05.2012
PARKING FEE AT DOMESTIC AND INTERNATIONAL TERMINALS
Vijayan Shri A.K.S.

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether Delhi International Airport Pvt. Limited (DIAL) has increased parking fee at the domestic and international terminals;
- (b) if so, the details thereof and the reasons therefor; and
- (c) the corrective measures taken by the Government in this regard?

Answer

MINISTER OF CIVIL AVIATION (SHRI AJIT SINGH)

(a) & (b) Yes, Madam. M/s Delhi International Airport Pvt. Ltd. (DIAL) had submitted a proposal for tariff revision including landing and parking fee to (Airport Economic Regulatory Authority) AERA. Pursuant to their submission of the proposal, AERA has determined revision in parking fee for Indira Gandhi International Airport (IGIA), Delhi vide Order No 03/2012-12 dated April 20, 2012 (issued on 24.04.2012) for first five year control period (i.e. 2009-10 to 2013-14), with effect from May 15, 2012 after following a series of discussions, meetings, presentations and consultations process including stakeholders consultations. The existing parking fee at Indira Gandhi International Airport, Delhi is Rs.4.07 per M.T. which has been revised to Rs.13.23 per M.T. and Rs.14.15 per M.T. w.e.f. 15.5.2012 and 01.04.2013 respectively. For more than 100 MT, the existing parking rate is Rs. 5.39 per MT which has been revised to Rs.17.52 per MT and 18.74 per MT w.e.f. 15.5.2012 and 01.04.2013 respectively.

(c) AERA is an independent regulatory body set up under AERA Act, 2008. Anyone aggrieved by the order of AERA can appeal before Airport Economic Regulatory Authority Appellate Tribunal (AERAAT).